

FOR THE MONTH **February, 2019.**

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase of decrease in pendency via-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total

SUBORDINATE COURTS: **DISTRICT DARJEELING**

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency via-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
	6031	18300	24331	253	1441	1694	214	1252	1466	6070	18489	24559	.03 % (incr)	.02 % (incr)	.03 %	35	140	175	901	4121	5022


1) Whether any Statewise / Regional Conference held during the month

2) Number of Officers who participated in the said Conference

3) Have any targets been fixed and indicated to the participant officers, if so, what are the targets?

4) What is the progress made on those targets district-wise

Effective and gradual progress on those targets is under progress


(Uttam Kumar Shaw)
District Judge, Darjeeling.